

**Central Administrative Tribunal
Principal Bench
New Delhi**

CP No.557/2015 in OA No.2050/2014

Monday, this the 26th day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

1. Shashank Singh Tomar, Age 32 years,
S/o Shri Virendra Singh,
R/o D-323, IIrd Floor,
Nehru Vihar, Timarpur, Delhi-54.
2. Sharda, Age 33 years.
D/o Shri Bachi Singh Rawat,
R/o H. No. 286, Ishwar Colony,
Bawana, Delhi-110 039.
3. Priyanka Singh, Age 27 years,
D/o. Shri Anil Singh,
R/o 863/55, Lekhu Nagar,
Tri Nagar, Delhi.
4. Lov Kumar Dhawan, Age 27 years.
S/o Shri Ram Kumar Dhawan,
R/o Flat No. 811, Regent Block,
Supertech Estate, Vaishali,
Sector-9, Ghaziabad (U.P.)
5. Eva Swatantra, Age 28 years,
D/o Kusum Lata,
R/o C-747, Delhi Administration Flats,
Timarpur, Delhi-54.
6. Jaya Prakash G., Age 29 years.
S/o Shri Gopala Krishnan Nair,
R/o WZ-63, New Rajnith Nagar, Delhi.
7. Preeti, Age 35 years.
D/o Late Shri Ganeshi Lal,
R/o 326, Munirka Village Near Sarvoday Co-ed
Sr. Sec. School, New Delhi-67.

8. Priyanka, Age 28 years,
D/o Late Shri Ganeshi Lal,
R/o 326, Munirka Village Near
Sarvodaya Co-ed
Sr. Sec. School, New Delhi-67.
9. Arti Rani, Age 31 years.
D/o Priyavrat,
R/o H. No. 47, Ishwar Colony,
Bawana, Delhi-39.
10. Parma Pathak, Age 32 years.
D/o Shri Buddhi Ballabha Pathak,
R/o WZ-1247, Nangal Raya,
New Delhi.
11. Vaishnavi Chaturvedi, Age 30 years.
D/o Ghanshyam Chaturvedi,
R/o RZ-A-45, Second Floor,
Jeevan Park, Uttam Nagar,
New Delhi-59.
12. Poonam Singh, Age 32 years.
D/o Shri R. P. Singh
R/o 63/1, IIInd Floor, Ashok Nagar,
Tilak Nagar, Delhi-18.
13. Chandra Shekhar, Age 31 years.
S/o Shri Subedar
R/o T86K, Sarai Kale Khan Shiv Mandir,
I.S.B.T. New Delhi-13.
14. Shweta Tripathi, Age 31 years.
D/o Sh. Suresh C. Tripathi,
R/o Plot No. 26, 3rd Floor Pratap Nagar,
New Delhi-64.
15. Sadaf Rizvi, Age 30 years.
S/o Sh. Zahoor Ahmed Rizvi
R/o C-4/D, Railway Colony,
Lajpat Nagar-I, New Delhi-24.Applicants

(By Advocate : Shri Mayank Joshi for Shri Ajesh Luthra)

Versus

1. Sh. Kewal Kumar Sharma
Chief Secretary, GNCT of Delhi
5th Floor, Players Building,
Delhi Secretariat,
I.P Estate, New Delhi.
2. Sh. Parimal Rai, Secretary,
Directorate of Social Welfare,
GNCT of Delhi,
GLNS Complex, Delhi Gate, Delhi.
3. Sh. Saumya Gupta, Director,
Department of Women & Child Development
& Social Welfare, GNCT of Delhi,
GLNS Complex, Delhi Gate, Delhi.
4. Sh. A. K. Garg, Secretary,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
F-18, Karkardooma Institutional Area,
Delhi-92. ...Respondents

(By Advocate : None)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

This Contempt Case is filed alleging that the respondents have not implemented the directions issued by this Tribunal in its Order dated 21.04.2015 in OA No.2050/2014. The direction was to the effect that the applicants shall be extended the benefit of the directions contained in the judgment of the Delhi High Court dated 22.05.2009 in Writ Petition(C)

No.8476/2009. When the matter was taken up on 14.09.2018, it was brought to the notice of this Tribunal that the respondents filed SLP with Diary No.9859/2018 against the judgment in the Writ Petition and the Hon'ble Supreme Court stayed the same on 11.05.2018. In view of this development, the Contempt case was adjourned *sine die*.

3. After hearing learned counsel for the parties and on perusing the record, we are of the view that the contempt case cannot be continued any further. The applicant has to work out his remedies depending upon the outcome of the SLP.

4. We, therefore, close the contempt case leaving it open to the applicant to work out the remedies, depending upon the outcome of the SLP referred to above. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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